Central Government for setting up of indutsries in each 'no industry district' in Ihe State;

- (b) if so, what are the details thereof; and
- (c) the action being taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNA-CHALAM): (a) to (c)Gadchiroli is the only district in Maharashtra which been identified a<sub>s</sub> 'No Industry District\*. The industrialisation of specific districts is primarily the responsibility of State Government concerned. Central Government, however, supplements their efforts by providing various concessions incentives for industries in identified back-ward areas No Industry Districts. No proposals are pending for setting up any Large or Medium Scale industries in Gadchiroli.

# Viability of M/s. Hindustan Pilkington Glass Works

1522. SHRI GURUDAS DAS GUPTA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether IRCl, now IRBI has made enquiries about viability of the Hindustan Pilkington Glass Works, Asansol; and
- (b) if so, what was the findings and steps being taken by the Government to restart the factory?

THE MTNISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DE-VELOPMENT SHRIM. ARUNACHA-

LAM) • (a) and (b) A Committee consisting representatives of the of State Government to West Bengal, Industrial Reconstruction Corporation of India and Grindlays I Bank was constituted to consider the offers of various private parties who had shown interests in taking over the unit. The Committee came to the conclusion that the offer of Window Glass Limited was more Suitable than the other proposals. Future disposition of the Company has to be decided by Banks, Financial Institutions and the State Government.

# Petroleum product agencies

- 1523. SHRI V. NARAYANASAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) the number of petroleum product agencies of various Government owned Oil companies have been granted in the Union Territory of Pondicherry;
- (b) how many out of them have been allotted to scheduled castes people and at what place; and
- (c) whether Government are reviewing that the reservation in allotment of these agencies is not misused?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NA-TURAL GAS (SHRI NAWAL KISHORE SHARMA): Ca) and (b) The number of LPG distributorships|Retail outlets (Petrol| Diesel) and SKO|LDO agencies allotted in the Union Territory of Pondicherry and ihe number out of these dealerships allotted to persons belonging to SC category is as follows:-

L P G	SC	Location	Retail Outlet	SC	Location	SKO/ SC LDO
4	ı	K. raikal	14	4	Karaikal	2
					Kanaikoil	e e e é e
1 €*** - # X *					Pondicherry	
,_*	•-				Pantlicherry	

(c) Apart from suitable provision in the dealership agreement, any complaints about misuse are enquired into and appropriate action is taken.

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## Coal gasification process

- 1524. SHRIMATI SUDHA VIJAY JOSHI; Will the Minister of ENERGY be pleased to state:
- (a) whether Coal gasification process has been tested in India on a pilot project basis;
- (b) if so, whether it has proved successful:
- (c) whether commercial exploitation is proposed to be undertaken; and
- (d) if so the areas which are proposed to be developed?

THE MINISTRY OF ENERGY (SHRI VASANT SATHE): (a) to (d) One Low Temperature Carbonisation Plant for carbonising 1500 tonnes of raw coal per day to produce 18—20 million eft. of gas per day, 990 tonnes of smokeless coke per day, 30,000 tonnes of tar per annum and other products like ammonium sulphate, calcium carbonate etc. is under construction at Dankuni in West Bengal. The gas would be supplied to industrial and domestic consumers in Calcutta.

# Press news captioned "DESU Ka Dilli Walton Ki Zindagi Se Khilwad"

- 1525. SHRI MUKHTIAR SINGH MALIK: Will the Minister of ENERGY be pleased to state:
- (a) whether Government's attention has been drawn to the news item which appeared in the Hindi Edition of Hindustan dated the 5th August, 1985 under the heading "DFSU KA DILLI WALLON KI ZINDAGI SE KHTLWAD"; and
- (b) if so, whether Government propose to set up a Committee to inquire into the matter and if not,, what remedial measures have been taken in regard thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHD KHAN): (a) Yes, Sir.

(b) Apart from the statutory inquiries by the Electrical Inspector (Delhi Admi-

nistration) and the Departmental Enquiry by DESU, the Delhi Administration bas constituted a High Level Committee for. an indepth inquiry into the cases of death, due to electrocution.

DESU have taken several steps to check case<sub>s</sub> of electrocution which include (i) provision of adequate guards on overhead system (ii) removal of defects in cable feeding street light pole<sub>s</sub> and boxe<sub>s</sub> and (iii) issue of guidelines to public.

#### Sikka Thermal Plant

## 1526. SHRI CHIMANBHAI MEHTA: SHRI MIRZA IRSHADBAIG:

Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that Government of Gujarat has sent the project report for. Sikka Thermal Extension Unit No. 2 in July 1983 for final sanction of the Department;
- (b) whether the clearance of the project report  $i_s$  pending just because the decision regarding supply of estimated 0.35 m. ton coal  $ha_s$  not yet been taken although 2-1 [2 years have passed;
- (c) would the Department expedite the decision in view of tremendous shortage of electricity supply in Gujarat; and
- (d) failing to make supply of coal from internal sources would the Government consider the Gujarat Government's plea for import of coal from coal producing countries?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHD. KHAN): (a) Yes, Sir. A proposal has been submitted by the Gujarat Electricity Board.

(b) to (d) The CEA took up examination of the Scheme in consultation with the agencies concerned, including tha Gujarat Electricity Board. This Scheme could be techno-economically cleared by the CEA after various inputs such as coal linkage have been tied-up. The Schema has heen recommended to the Planning Commission for "in-principle" acceptance of coal linkage. The question of import o\* coal ha6 not been raised for this Project.